

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:700

ANSWERED ON:27.02.2015

LEVY OF SERVICE TAX

Sawaikar Shri Advocate Narendra Keshav

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has received complaints regarding wrong levy of service tax by restaurants across the country and if so, the details thereof and the action taken thereon;
- (b) The details of service tax collected by the Government on such services since imposition of such tax;
- (c) Whether any assessment has been made by the Government as to the extent of leakages in the system including non- deposit of service tax collected by restaurateurs ; and
- (d) If so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE FOR FINANCE (SHRI JAYANT SINHA)

- (a) In some cases complaints regarding wrong levy of service tax by restaurants were received. These were investigated and show cause notices issued in appropriate cases as indicated in reply to part (c) &(d).
- (b) The details of Service Tax Collected in respect of restaurant service since imposition of the said service is as under:

F.Y.	Amount in Rs.
2011-12	249,18,15,311/-
2012-13	355,17,18,679/-
2013-14	928,16,17,484/-
2014-15 (upto Dec.2014)	719,73,21,756/-

(c)&(d) The details of the show cause notices issued and the amounts involved are indicated in a tabular form.

Year	No. of SCNs issued	Amount of service tax demanded (Rs. In Lakhs)
2011-12	21	400.43
2012-13	67	1019.91
2013-14	107	2996.50
2014-15 (upto Dec'2014)	112	5224.93